

Nomination of cases by Hon'ble the Chief Justice on 13.04.2016

Sl no.	Case details	Nominated to-	File delivered in section
Appropriate Court dealing with such matters			
1	Crl. Appeal – 4235/2014	Lay/ List before appropriate Court dealing with such matters	Crl. Appeal Section on 16.04.2016

BY ORDER OF HON'BLE THE CHIEF JUSTICE

J.R.(LISTING)
16/04/2016